

Banks have also been asked to devote special attention and effort towards ensuring larger credit assistance to the priority sectors in general and to the beneficiaries of the 20-Point Programme in particular and to endeavour to step up the credit: Deposit Ratio of their rural and semi-urban branches.

Loan sanctioned to private industries by Nationalised Banks in Orissa

6432. DR. KRUPA SINDHU BHOL: Will the Minister of FINANCE be pleased to state:

(a) the amount of loan sanctioned to various private industries by the nationalised banks in Orissa during the past two years;

(b) whether Government have ensured that the loans have been properly utilised;

(c) the number of companies which have defaulted in repayment of loans during the last two years in Orissa; and

(d) the action taken against them?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): Presumably Hon'ble Member has in view the advances granted to Small Scale Industries. Public Sector Banks' outstanding advances to such industries in Orissa as at the end of December, 1977, December, 1978 and June, 1979 (latest available) are as under:

Public sector banks advances to Small Scale Industries in Orissa.

As at the end of	No. of units	Amt. outstanding (Rs. in lakhs)
December, 1977	10947	1206 35
December, 1978*	16570	1620 37
June, 1979*	19287	1861 04

*Data provisional.

(b) to (d). Banks take adequate measures to ensure that the advances are utilised for the purpose for which they are granted. These include payments being made by the banks directly to the parties supplying the material to the borrower, periodical verification by the banks of the securities charged to it by the borrower, etc. Whenever there is default in payment, the matter is taken up with the borrower concerned. Extension of time for repayment/rescheduling of the loans is granted if the default is due to genuine reasons. Legal action is initiated as a last resort when all efforts to recover the loans by persuasion fail. Information regarding units in Orissa which have defaulted in repayment of loans during the last two years is not readily available.

Construction of Airport at Surat City

6433. SHRI C. D. PATEL: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether Government propose to construct an airport at Surat city of Gujarat State; and

(b) if so, the time they are likely to take for its completion?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI CHANDULAL CHANDRAKAR): (a) No, Sir. A State Government airstrip already exists there.

(b) Does not arise.

Geological Survey of City of Nainital in U.P.

6434. SHRI JITENDRA PRASAD: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether it is a fact that a geological survey of the city of Nainital in Uttar Pradesh is in progress; and

(b) what are the findings of the survey?